

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1932
TO BE ANSWERED ON 8TH AUGUST, 2024**

FINANCIAL HEALTH OF MTNL

1932 SHRI RAGHAV CHADHA:

Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that MTNL is on the brink of debt default and has sought Government funds to avert the crisis;
- (b) the steps being taken by Government to address MTNL's financial challenges in the last three years;
- (c) the total amount allocated to MTNL as financial assistance along with its utilization, the details thereof; and
- (d) whether Government is considering any long-term measures to prevent such situations in future, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (d) Mahanagar Telephone Nigam Limited (MTNL) has sought fund for the payment of interest on Sovereign Guarantee Bonds (SGBs) for the current Financial Year.

Government has taken various steps for revival of MTNL and BSNL like revival package to bring down the operating costs, package for measures such as infusing fresh capital, restructuring debt and meeting viability gap. As a part of revival package, Government approved Sovereign Guarantee Bonds (SGBs) of Rs. 24,071 Crore and MTNL has raised the full amount accordingly.

The Union Cabinet, while approving revival package in 2022, has constituted a Committee of Secretaries (CoS) for detailed examination to resolve matters of MTNL.
